

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

120. C.P 256/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Praful Bhai Madhu Bhai Bhanderi

V/s.

Vikas Procon Private Limited

Appearance

For Petitioner /Applicant /Liquidator :

For Respondent :

SECTION 242(4), 241(1) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **03.09.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Saharukh---

Sd/-
LAKSHMI GURUNG
Member (Judicial)